

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:2594

ANSWERED ON:13.03.2013

AEROCITY NEAR IGI

Hazari Shri Maheshwar ;Saroj Smt. Sushila;Upadhyay Seema;Vardhan Shri Harsh;Verma Smt. Usha

**Will the Minister of CIVIL AVIATION be pleased to state:**

(a) whether various security agencies including Delhi Police, Aviation Research Centre and Intelligence Bureau have raised apprehensions about a possible security threat posed by constructions under Aerocity project in the vicinity of Indra Gandhi International Airport;

(b) if so, the details of the points highlighted by the security agencies;

(c) whether the construction on the above project has been completed despite apprehensions raised by the security agencies and bookings in the hotels are being made without obtaining necessary security clearance and required licences, and;

(d) if so, the action taken by the Government in this regard?;

**Answer**

Minister of State in the Ministry of CIVIL AVIATION ( SHRI K. C. VENUGOPAL )

(a): Yes, Madam.

(b), (c) & (d): A Committee has been constituted by this Ministry comprising various security agencies to examine the civil aviation security implications of the upcoming Aerocity project being developed by the Delhi International Airport Ltd. (DIAL). As per the recommendations of the Committee DIAL has been directed to take the following measures to address the security concerns:-

(i) All the entities operating from the Aero-city will submit their security programme as per the security requirements to BCAS for approval and commence operations subject to BCAS approval after security infrastructure and trained manpower are in place. The security programme shall clearly spell out the requirement of various security equipments e.g. HHMD, DFMD, X Ray BIS, CCTV, ETD etc. with their specifications as well as standards of training for security personnel before deployment. The security plan should also consider the various requirements of Delhi Police as part of the security programme.

(ii) All entities will maintain strict access control for all buildings through biometric entry passes/cards readers system. It will be the responsibility of management of Hotels/Building to install biometric card readers and issue entry cards to all its employees.

(iii) All the necessary security equipment will be installed by the management of each building and BCAS will ensure this part of security programme before approval.

(iv) All persons entering into the buildings of aero-city area will be subjected to thorough security check and the procedure will be part of security programme.

(v) All employees, before providing employment in aero-city area will be security vetted and updated records shall be scrupulously maintained by the management in this regard.

The details of the personal information will be made available to Delhi Police as and when required, by the management.

(vi) No fire arms will be allowed into buildings of aero-city except for Government armed personnel deployed for duties.

(vii) Toughened glasses with bullet proof film/screen shall be installed in all the windows facing runway.

(viii) Only authorized persons will have access to roof tops and security arrangements during VVIP movements will be implemented by Delhi Police by deploying armed personnel on roof tops of the hotels/buildings facing runway.

(ix) All buildings in the aero-city area will have dedicated security wing to ensure implementation of all desired security procedures. BCAS will ensure strict applications of the terms and conditions for security personnel before approving security programme.

(x) The utility building of DIAL (which is not covered by and security cover) will have to apply same security procedures as prescribed for aero-city. BCAS will issue directions accordingly.

However, construction is not complete and commercial operations have not commenced so far.